19 Oral Answers

कार्स्स नागवा में योसीकांड हुआ, तीन भादमी मारे गये ग्रौर ग्रभी भी वहां पर भौद्योगिक ग्रशान्ति का खतरा बना हुमा है। सरकार मनमाने ढंग से रिकोगनीशन देती है। मैं जानना चाहता हूँ कि उस मीटिंग में किन किन प्रतिनिधियों ने मान्यता देने के लिए जुनाव करवाने का सुफाव दिया।

भी दामोदर पांडे : कोड ग्राफ डिस्सि-पलिन में प्रोवीजन है कि ग्रीवेसेज निफ्टाने के लिए वालेंटरी ग्रागेंनाइजेशन मंज्ञ्र की जाए...

सम्यक्ष महोदय: ग्राप भी उसी तरफ बल पडे।

SHRI DAMODAR PANDEY: It is in relation to this question. It mainly referring to public sector undertakings and that too concerning industrial relations. So, I want to know whether the public sector undertakings invariably do not accept the code of discipline and the method for eliminating the grievances of workmen by not accepting arbitration immediately even after conciliation and mutual discussion.

SHRI BALGOVIND VERMA : What the hon. Member is suggesting is not correct because there is a definite procedure to look into the grievances. First of all, the Supervisor is there to look into it; then there is a committee to look into it and there is the Head of the Factory to look into it. There is also a joint works committee which goes into it.

MR. SPEAKER : Shri Indrajit Gupta.

SHRI DAMODAR PANDEY : My question was very specific, whether public sector undertakings are invariably refusing (Interruption)

MR. SPEAKER : I have called Shri Indrajit Gupta. SHRI DAMODAR PANDEY : He has not replied to my question.

SHRI INDRALIT GUPTA : In view of the fact, as the Minister has stated, that three months time has been given to the central trade union organisations to arrive at an agreed consensus on the question of collective bargaining, may I know whether the Government of India has considered taking steps to see that this effort to reach a consensus is not vitiated by the fact that in the meantime certain State Governments. particularly, the Governments of Maharashtra and Andhra Pradesh, have aiready brought forward Bills covering the same sphere and have taken certain positions and that the Government will see that those Bills are not given approval or consent until time is given to reach a conseusus?

SHRI BALGOVIND VERMA: That is a suggestion.

Bokaro Steel Plant

*249. SHRI NIHAR LASKAR : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the first stage of Bokaro Steel Plant will be completed by 1973; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN): (a) and (b). According to the present schedule construction of the entire first stage of the Bokaro Steel Plant is to be completed by March, 1973. All efforts are being made to adhere to this schedule.

SHRI NIHAR LASKAR : It is refreshing to hear the hon. Minister that they are trying to complete the entire first stage of the Bokaro Steel Plant by 1973. I would like to know what are the reasons for this optimism, whether they have overcome all the difficulties in regard to machinery and all that, whether machinery is arriving in time and also whether they have overcome labour troubles What are the reasons for this optimistic reply?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARAMA-NGALAM) So far as the construction of the Bokaro Steel Plant is concerned, the position has substantially improved That is the basis for our statement that we expect that we should be able to keep up the revised schedule, that is, the schedule as revised in the middle of 1969

SHRI NIHAR LASKAR My question was, what are the reasons for this optimis tic reply Have you overcome all the difficulties?

SHRI MOHAN KUMARAMANGA LAM We have overcome difficulties

That is why we are optimistic about keeping up to the schedule

SHRIJNIHAR'LASKAR I would like to know whether it is not a fact that because of the delay in completion of the first stage of the Bokaro Steet Plant, the public exchequer is losing money and, it so, what is the amount that our exchequer is losing on account of the delay

SHRI MOHAN KUMARAMANGA LAM Our assessment is that we lose about Rs 25 lakhs for every month's delay That is why we are naturally anxious that there should be no further delay and we should keep up to the schedule

Fall in Target of Wheat Procurement

*250 SHRIC K. CHANDRAPPAN Will the Minister of AGRICULTURE be pleased state

(s) whether wheat procurement during the current marketing season (1971-72) is likely to fall short of the four million townes target due to inadequate arrangements in respect of movement and storage of foodgrains, and

(b) if so, the steps taken to ensure speedy movement and proper storage of foodgrains?

THE MINISTER OF SIAIL IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDL (a) No Sir, Although there had been some mitial difficulties in the movement and storage of wheat, it is expected that the target of four million tonnes will be achieved

(b) In addition to the normal movement of foodgrains, contiger cy plans have already been framed for movement of additional quantities of wheat by rail and road. The Food Corporation of India, besides arranging for additional hired godowns, is taking emergent measures including construction of plinths for temporary storage of wheat

SHRI C. K. CHANDRAPPAN The hon Minister has stated that every arrange ment had been made to complete the target of procurement of wheat But the Minister of Agriculture of the State of Puniab has recently made a statement He said that due to lack of wagons availability the wheat movement is very slow He feared that they would not be able to reach the procurement targets He had also said that due to the non-availability or inadequacy of the storage facilities there wheat in Puniab is spoiled, is getting spoiled and rotten during the rainy season Therefore, what I would like to know from the hon Minister is this What measures have they taken with regard to the fears expressed by the Minister m the State of Punjab ?

SHRI ANNASAHEB P SHINDE I have reade the statement of hon Minister of Punjab I have had a talk with him In consultation with the